

**NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE BENCH
CAUSE LIST
SPECIAL CIRCUIT BENCH AT CAT BUILDING IN COURT NO. 2 AT JODHPUR**

Date: 8th October, 2015
TIME: 10.00 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. D. K. AGRAWAL
EXPERT MEMBER

Note: Cases which were fixed for hearing on 09.10.2015 at Circuit Bench, Jodhpur will be taken-up on 08.10.2015 for hearing.

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| FOR ADMISSION | | | |
| 1. | M.A. No. 916/2015 in M.A. No. 882/2014 in Original Application No. 451/2013 (THC) | M/s Gurucharan Enterprises Vs. State of Rajasthan & Ors. | Mr. Ratan Lal Darda, Applicant in person |
| AFTER NOTICE | | | |
| 2. | Original Application No. 328/2015 | Akshaydan Vs. MoEF & Ors. | Mr. Sanjeet Purohit, Adv. for Applicant |
| 3. | Original Application No. 329/2015 | Gram Panchayat ARABA Vs. State of Rajasthan & Ors. | Dr. Nupur Bhatti, Adv. for Applicant |
| 4. | M.A. No. 957/2015, M.A. No. 958/2015 & M.A. No. 959/2015 in Original Application No. 39/2014 | Jawara Ram & Ors. Vs. State of Rajasthan | Mr. Navneet Singh Birkh, Adv. for Applicant |
| 5. | Appeal No. 119/2015 | M/s B.I. Group of Industries Vs. Rajasthan State Pollution Control Board | Mr. Ritwika Nanda, Adv. for Applicant |
| FOR HEARING | | | |
| 6. | Original Application No. 38(THC)/2014 (CWP No. 3025/2013) | Sainath Industries Vs Rajasthan SPCB & Ors. | Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |
| 7. | Original Application No. 434 (THC)/2013 (CWP No. 3019 of 2013) | M/s Kavya Industries Vs. Raj. S.P.C. B. & Ors. | Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B |
| 8. | Original Application No. 435 (THC)/2013 (CWP No. 3020 of 2013) | M/s Indian Pyro Fuel Vs. Raj. S.P.C. B. & Ors. | Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B |
| 9. | Original Application No. 436 (THC)/2013 (CWP No. 3021 of 2013) | M/s Shri Neelmani Rub Tech Vs. Raj. S.P.C. B. & Ors. | Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |
| 10. | Original Application No. 437 (THC)/2013 (CWP No. 3022 of 2013) | M/s Shri Ganesh Energy Vs. Raj. S.P.C. B. & Ors. | Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |
| 11. | Original Application No. 43(THC)/2014 (CWP No. 12420/2013) | M/s Vishesh Corporation Vs State of Rajasthan & Ors | Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |

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| 12. | Original Application No. 44(THC)/2014 (CWP No. 12439/2013) | Shriji Industries Vs State of Rajasthan & Ors. | Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |
| 13. | Original Application No. 45(THC)/2014 (CWP No. 13252/2013) | S & D Industries Vs Rajasthan SPCB & Ors. | Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |
| 14. | Original Application No. 46(THC)/2014 (CWP No. 13270/2013) | Mateshwari Industries Vs Rajasthan SPCB & Ors. | Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |
| 15. | Original Application No. 47(THC)/2014 (CWP No. 13271/2013) | Shyam Oil Industries Vs Rajasthan SPCB & Ors. | Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |
| 16. | Original Application No. 48(THC)/2014 (CWP No. 13272/2013) | Green Renewable Energy Vs Rajasthan SPCB & Ors. | Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B |
| 17. | Original Application No. 23(T _{HC})/2015 | Nirman Industries Vs R.S. P.C.B & Ors. | |
| 18. | Original Application No. 24(T _{HC})/2015 | Ganesh Industries Vs R.S. P.C.B & Ors. | |
| 19. | Original Application No.445 (T _{HC})/2013 (CW 7655/12) | M/s Master Micon Vs State of Raj. & Ors. | Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B |
| 20. | Original Application No.452 (T _{HC})/2013 (CW 8440/12) | M/s Master Micon Vs Raj. S.P.C.B & Ors. | Mr. Manish Shishodia, Adv. for R – 1 & 2 |
| 21. | Original Application No.32 (T _{HC})/2014 (CW 9503/12) (M.A No. 180/2014 & M.A No. 181/2014) | Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors. | Mr. Rajesh Choudhary, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R - 5 Mr. P.S. Bhati, AAG for State of Rajasthan |
| 22. | Original Application No.33 (T _{HC})/2014 (CW 8923/12) | Gautam Chand Chopra Vs State of Rajasthan & Ors. | Mr. Girish Sankhala, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R - 2 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Sanjeev Purohit, Adv. for R-5 & 6 |
| 23. | Original Application No.29 (T _{HC})/2014 (CRLMP 963/12) | Om Prakash Vs State of Rajasthan & Ors. | Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6 |
| 24. | Original Application No. 457/2015 (Old No. O.A. No. 43/2015 (CZ) | Kalyan Singh Vs. State of Rajasthan & Ors. | Mr. Rohit Kumar Tuteja & Mr. Anoop Agarwal, Adv. for Applicant in M.A. |
| 25. | Original Application No.34 (T _{HC})/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015) | Digvijay Singh Vs. State of Rajasthan & Ors. | Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R-4 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R - 9 |
| 26. | Original Application No.37 (T _{HC})/2014 (WCP 581/13) | Digvijay Singh Vs. Bhanu Prakash | Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R-4 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 |

| CASES OF 09.10.2015 FOR HEARING | | | |
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| 27. | Original Application No. 86/2014 (M.A No. 255/2014 & M.A No. 256/2014 | Bhartiya Kisan Sangh Vs State of Rajasthan & Ors. | Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2 |
| 28. | Original Application No. 87/2014 (M.A No. 257/2014 & M.A No. 258/2014 | Bhartiya Kisan Sangh Vs State of Rajasthan & Ors. | Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2 |
| 29. | Original Application No. 88/2014 (M.A No. 259/2014 & M.A No. 260/2014 | Bhartiya Kisan Sangh Vs State of Rajasthan & Ors. | Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2 |
| 30. | Original Application No. 89/2014 (M.A No. 261/2014 & M.A No. 262/2014 | Bhartiya Kisan Sangh Vs State of Rajasthan & Ors. | Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2 |
| 31. | Original Application No. 322/2015 (CWP (PIL) No. 718/2009) | Bhartiya Kisan Sangh Vs State of Rajasthan & Ors. | Mr. Raman deep Singh, Adv. for Applicant Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2 |

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